NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 143(ND)/2013 CA NO.

CORAM:

S.NO.

NAME

PRESENT:

SH. R. VARDHARAJAN

HON'BLE MEMBER(J)

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY: Rockman Advertising and Marketing India Pvt. Ltd. & ors.

V/s.

M/s. Sharp Eye Advertising Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

| 2011 | DESIGNATION | REPRESENTATION | SIGNATURE |
|------|---|----------------|-------------|
| 1) | P. Nagesh Ashmash Adv. | Rsp. 2-6 | How Sheper |
| | Richi Sand Adv. | | Leerle orde |
| | | | |
| 1. | Mr. Monish Panda, Adr. Mr. Anwpam Pandey, Adv. | Petitioners | Rux |
| 3. | Mr Solil Yadar, Adv. | | |

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DESIGNATION

P. T. O.

Order

Both sides are present. It is represented that the matter is part heard before the Hon'ble Principal Bench.

In view of the same, the mater may be listed before the Hon'ble Principal Bench for hearing on 24.11.2016.

(R. VARADHARAJAN) MEMBER(J)

(S.K. MOHAPATRA) MEMBER (T)

25.10.2016 (P.K. Sud)